

[*Translation*]

**Recruitment of various Posts in
CCRH, New Delhi**

4845. SHRI RAMCHANDRA VEERAPPA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Council for Research in Homoeopathy is under the administrative control of his Ministry;

(b) if so, the recruitment procedure adopted for appointing Research Assistants, Research Fellows, Assistant Research Officers and Homoeopathic Doctor on temporary and permanent basis;

(c) the details of appointment made on the said vacant posts during June, 1997 to June, 1998; and

(d) the steps taken by the Government to fill up the vacant posts?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes Sir.

(b) Senior Research Fellows and Junior Research Fellows are appointed on a fixed tenure of three years on the recommendations of duly constituted Selection Committee or on the recommendations of the Project Head depending on the need of the research programme. Assistant Research Officers are appointed 50% by direct recruitment and 50% by promotion. Recruitment to Research Assistants is made by direct recruitment. There is no post of 'Homoeopathick Doctor' as such in the Council.

(c) Appointments were made to the posts of one Senior Research Fellow and four Junior Research Fellows during June 1997 to June 1998 by the Council.

(d) Advertisement calling for applications to fill up three vacant posts of Assistant Research officers has been issued in May, 1998.

Displaced Kashmiri

4846. SHRI SUSHIL CHANDRA VARMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of displaced Kashmiri families returned to their homeland during the last three years, year-wise;

(b) whether such families have got back the possession of their houses and lands (there);

(c) if so, the details thereof;

(d) whether members of the displaced families returned to Kashmir have been killed by militants; and

(e) if so, the number thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (e) Information is being collected from the State Government and will be laid on the Table of the House.

Child Health Programme

4847. SHRIMATI USHA VERMA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to State:

(a) whether the Government have introduced Child Health Programme in Uttar Pradesh;

(b) if so, the details thereof, District-wise; and

(c) the details of amount allocated for the said programme by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (c) Ministry of Health and Family Welfare have reported that a reproductive and Child Health Programme is being implemented throughout the country including Uttar Pradesh during the 9th Five Year Plan. Under this programme the interventions which include immunisation programme, control of Acute Respiratory Diseases and diarrhoeal diseases, prophylaxis against Vitamin A & Iron deficiencies are being implemented in all districts. In addition, equipment for essential newborn care is being provided to PHCs, CHCs district hospitals in a phased manner. The outlay for the RCH programme during 9th plan period amounts to Rs. 5112.53 crores.

[*English*]

Iodised Salt

4848. SHRIMATI BHAVNA KARDAM DAVE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: